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## (1870) 07 CAL CK 0010

## **Calcutta High Court**

Case No: None

Jogeswar Chakrabatti APPELLANT

Vs

Panch Kauri
Chakrabatti
RESPONDENT

Date of Decision: July 20, 1870

## Judgement

L.S. Jackson, J.

It appears to us that, in the circumstances of this case, an action to recover back the money paid to the defendant will lie.